Annexure-7

Name of the corporate debtor: CLS ENTERPRISES PRIVATE LIMITED; Date of commencement of liquidation: 29-09-2020; List of stakeholders as on: 12-03-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identification No.	Details of		Details of claim admitted						Amount of contingent claim	Amoun t of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					